

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 339/2003

New Delhi, this the 29th day of August, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member(A)

Ct. Dvr. Balwan Singh
Vill. PO Ladpur, PS Kanjhawala
West Distt. Delhi .. Applicant

(Shri S.N.Anand, Advocate)

versus

1. Commissioner of Police, Delhi
2. Joint Commissioner of Police
New Delhi Range, New Delhi
3. Dy. Commissioner of Police
East District, Delhi .. Respondents

(Shri Ajesh Luthra, Advocate)

ORDER(oral)

Justice V.S. Aggarwal

Learned counsel for the applicant seeks permission to withdraw the present application. Allowed as prayed.

OA dismissed as withdrawn.

SKN
(S.K. Naik)

VSA
(V.S. Aggarwal)
Chairman

/gtv/